

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)**

**Appeal No. 152 of 2012**

**Dated : 12<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Soham Mannapitlu Power Pvt. Ltd. ...Appellant(s)**

**Versus**

**Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Udaya Holla, Sr. Adv.  
Mr. Chandrashekar S.**

**Counsel for the Respondent (s) : Mr. Anand K. Ganesan for R-1  
Mr. Sriranga S. for R-2**

**ORDER**

We have heard the Learned Senior Counsel as well as the Learned Counsel for all the parties. They are directed to file their respective comprehensive written submissions on or before 26.02.2013 after serving copy on the other side.

Post the matter for reporting compliance on **26.02.2013 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk**